

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th NOVEMBER, 2023, 10:30 A.M.

CP (IB) No. 22/CB/2023, IA (IB) No. 159/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indian Bank -Vs- Vinod Agarwal
Under Section	95 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Adishree Mishra, Adv.
Mr. Nikhilesh Barik, Adv.

For Respondent (s)

Mr. Sahasransu Sourav, Adv.
Mr. Gourav Mohanty, Adv.

ORDER

Matter could not be heard due to paucity of time. Matter is adjourned to 04.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)